

BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O.A. No: 37 of 2020 (EZ)

Sanjay Chauhan

Applicant

Vs.

Central Coalfields Ltd. & Ors.

Respondents

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Authorised under Notaries Act 1952 & Notaries Rules 1956 by Govt. of Jharkhand, Ranchi (India)

BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O.A. No:37 of 2020 (EZ)

Sanjay Chauhan

Applicant

Vs.

Central Coalfields Ltd. &Ors.

Respondents

Counter Affidavit on behalf of Respondent No. - 4 Jharkhand State Pollution Control Board. In compliance of order dated 06.08.2021.

I, Yatindra Kumar Das, son of Late K. K. Das presently posted as Member Secretary, Jharkhand State Pollution Control Board, H.E.C, Dhurwa, Ranchi, and am duly authorized and here by solemnly state and affirm as follows :-

1. That at present, I am working and posted as Member Secretary, Jharkhand State Pollution Control Board,



24 AUG 2021

Ref No. 1189 Date

H.E.C, Dhurwa, Ranchi and as such, I am well acquainted with all the facts and circumstances of this case.

2. That, I have gone through the order dated 06/08/2021 passed by Hon'ble NGT and has understood the contents therein.

3. That, I have been authorized to swear this affidavit on behalf of the Respondent No-4. Jharkhand State Pollution Control Board (JSPCB) by the competent authority. Further it is stated that I have gone through the relevant files and records.

4. That, it is humbly stated and submitted that to verify the compliances with respect to the observations reported by the committee constituted in light of the Hon'ble NGT in O.A no. 37/2020/EZ dated 22/06/2020 in the matter of Sanjay Chauhan Vs Central Coalfields & Ors. an inspection of M/s Purnadih OCP, Dist. -Chatra on 17.08.2021 has been carried out by the Regional Officer, JSPCB Regional Office, Hazaribagh.

24 AUG 2021



5. That, it is humbly stated and submitted that the Regional Officer, JSPCB Regional Office, Hazaribagh has submitted the inspection report vide Memo No. 842 dated 19.08.2021 and some of the major findings during the Inspection carried out on 17.08.2021 are as follows:

- (i) Catch drain and siltation pond has been constructed to prevent run off from the coal dump / over burden dump.
- (ii) A separate top soil dump has been created in the project. Top soil is stacked and placed at an earmarked site on which tree plantation has been done.
- (iii) All the coal dump are internal in nature within the mine lease area.
- (iv) Tree plantation has been done along road and on reclaimed land 24.9 ha.
- (v) For the ground water monitoring Piezometer has been installed.
- (vi) 30 nos. of fixed water sprinklers have been installed along haul road inside the mine

24 AUG 2021



area. Water Spraying is also done by 2 nos. of 28 KL Tankers on haul road.

(vii) CHP has been constructed. Coal is sent to KDH Railway siding by covered trucks/hyvas.

(viii) Surface Rain water is collected in abandoned coal mine pit and roof top rain water is collected in rain water harvesting pit.

Photocopy of the Inspection Report submitted by the Regional Officer, JSPCB Regional Office, Hazaribagh vide letter ref no. 842 dated 19.08.2021 is annexed and marked as Annexure-I.

6. That the statement made in forgoing paragraphs are true to my knowledge in annexure are true copy of its original.

*Y. Mahato*

DEPONENT

24 AUG 2021

**VERIFICATION:**

24 AUG 2021

Verified at Ranchi on this day of ..... August, 2021 that the averments & facts stated herein above are true and correct to my knowledge and



belief and nothing material has been concealed therefrom.

4 अक्षरः

DEPONENT

Signature Attested and Identification of Lawyer

ENo-JH-57114  
24/8/21



24 AUG 2021

Mahto 24/8/21  
NOTARY PUBLIC, RANCHI



पत्रांक.....

झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद,  
क्षेत्रीय कार्यालय-सह-प्रयोगशाला, पी०टी०सी० चौक, मटवारी रोड, हजारीबाग।

Annexure-I

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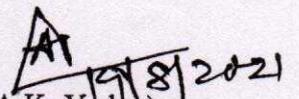
दिनांक.....

**Inspection report of M/s Purnadih OCP in the light of H.O. letter no. B-1144 dated 16.08.2021 in the committee members in O.A. No. 37/2020(EZ)**

In the light of the above the Mine was inspected by the undersigned on 17.08.2021.

During inspection the following facts were found :-

- i) Catch drain and siltation pond has been constructed to prevent run off from the coal dump / over burden dump.
- ii) Top Soil dump -- A separate top soil dump has been created in the project. Top soil stacked and placed at an earmarked site on which tree plantation has been done.
- iii) All the coal dump are internal in nature within the mine lease area.
- iv) Green belt-- Tree plantation has been done along road and on reclaimed land 24.9 ha.
- v) Piezometer -- For the ground water monitoring piezometer has been installed.
- vi) Water Sprinklers -- 30 nos. of fixed water sprinklers have been installed along haul road inside the mine area. Water Spraying is also done by 2 nos. of 28 KL Tankers on haul road.
- vii) No CHP-- CHP has been constructed. Coal is sent to KDH Railway siding by covered Trucks/hyvas.
- viii) Surface Rain water is collected in abandoned coal mine pit and roof top rain water is collected in rain water harvesting pit.

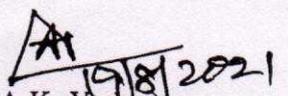
  
(A.K. Yadav)  
Regional Officer

Memo no.- 842

Hazaribag, Date...19.8.2021

Copy to The Member Secretary, Jharkhand State Pollution Control Board, Ranchi  
for informations necessary action.



  
(A.K. Yadav)  
Regional Officer